

**NOTICE**


**IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **15<sup>th</sup> September 2023 at 04.30 p.m. (Friday)**;

**I**

The Division Bench comprising of the **Hon'ble Shri Justice Prakash D. Naik** and the **Hon'ble Shri Justice Manish Pitale** (presently sitting at Bombay) will take up the **Commercial Appeal Nos.4 and 5 of 2019 alongwith other connected matters** (pertaining to Hon'ble High Court of Bombay at Goa) through **Video Conferencing**, as per the board notified separately.

High Court of Bombay at Goa,  
Porvorim, Goa

Date :31.08.2023

By Order, 

**Sd/-**

( Ram S. Prabhu Dessai)  
**Registrar (Judicial)**